

IN THE HIGH COURT OF JHARKHAND AT RANCHI

A. B. A. No. 2181 of 2019

Md. Shakib Petitioner

Versus

The State of Jharkhand & another Opposite Parties

CORAM : HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

For the Petitioner : Mr. Ashok Kumar No. 8, Advocate

For the Opposite Party : A.P.P.

8/24.06.2020 It appears that notice has not been served upon the opposite party no. 2.

As such, hearing of this application be extended for a further period of three weeks.

In the meantime, interim order dated 19.05.2020 shall continue.

(Rongon Mukhopadhyay, J)